COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 324 of 2016 in
DFR No. 1429 of 2016

Dated: 11th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

GMR Kamalanga Energy Ltd. & Anr. ….Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ....Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Raveena Dhamija

ORDER

I.A. No. 324 of 2016
(Appl. for condonation of delay)

Affidavit of service be filed. List the matter on ***12.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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